

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 271 OF 2019, 272 OF 2019 IN
DFR NO. 4770 OF 2018**

Dated: 09th August, 2019

In the matter of:

Tulsyan NEC Ltd.

.... Appellant(s)

Versus

Bangalore Electricity Supply Company Ltd. &Anr.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **02.09.2019.**

Court Master/PS

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